

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4264**

TO BE ANSWERED ON JULY 18, 2019

INTEGRATED HOUSING AND SLUM DEVELOPMENT PROGRAMME

NO. 4264 SHRIMATI MANEKA SANJAY GANDHI

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of towns and cities that have been covered, so far, under the Integrated Housing and Slum Development Programme (IHSDP) during the last three years, State/UT-wise;**
- (b) whether special emphasis in the programme has been given on removing slums and relocating slum-dwellers in the identified towns and the cities and if so, the details thereof;**
- (c) the details of projects approved and implemented under the programme during the said period, State/UT-wise; and**
- (d) the special emphasis given to IHSDP in the current plan and the progress of the programme in Uttar Pradesh?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a) : Under Integrated Housing and Slum Development Programme (IHSDP), 877 towns and cities were covered, State/Union Territory (UT) -wise details of which are given at Annexure. The period of IHSDP was upto 31 March 2012. However, to complete the on-going projects sanctioned upto 31.03.2012, the period was first extended upto March 2015 and then upto March 2017. Thus, no new projects were sanctioned in any city/town covered under IHSDP during the last three years.

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(b) & (c): IHSDP which was launched in December 2005 aimed for holistic slum development by providing housing and basic infrastructural facilities to slum dwellers of the identified cities/towns of the country. IHSDP projects included slum improvement/upgradation/relocation including new construction of houses and infrastructural facilities like water supply and sewerage.

Under IHSDP, 1030 projects for construction of 4,51,951 houses in 877 towns/cities were sanctioned. Construction of 4,03,659 houses has been completed so far. State/UT-wise details of projects including houses constructed during last three years, year-wise and the current year including infrastructure projects under the scheme are given at Annexure.

(d) As the extended period of IHSDP was upto 31 March 2017 only for completing the houses sanctioned upto 31 March 2012, no new project was sanctioned during the 12th Five Year Plan (2012-17) and thereafter.

In the State of Uttar Pradesh, 159 projects for construction of 37,818 houses involving central assistance of Rs. 732.12crore were sanctioned under IHSDP. Out of these, construction of 34,948 houses has been completed.

State/UT wise details of towns and cities covered along with number of projects sanctioned, houses constructed under Integrated Housing & Slum Development Programme (IHSDP) and year-wise implementation during last three years and current year

Sr. No.	Name of the State/ UT	No of Town/City covered	No of Projects	Houses sanctioned (Nos)	Houses Constructed during last three years and current year (Nos)				Houses Constructed Cumulatively as on 08-07-2019 (Nos)	
					2016-17	2017-18	2018-19	2019-20 (up to 08-07-2019)	for In-Situ slums	for Relocation of slums
1	A&N Island (UT)	1	1	-	-	-	-	-	-	-
2	Andhra Pradesh	33	45	28,250	370	1,464	53	-	15,433	9,741
3	Arunachal Pradesh	1	1	176	-	-	-	-	176	-
4	Assam	16	16	4,323	53	127	182	-	2,545	824
5	Bihar	26	30	23,945	10,089	-	5,781	-	23,277	-
6	Chandigarh (UT)	-	-	-	-	-	-	-	-	-
7	Chhattisgarh	17	18	15,782	2,150	440	308	-	-	14,896
8	D&N Haveli (UT)	1	2	144	48	-	48	-	-	144
9	Daman & Diu (UT)	1	1	14	-	-	-	-	14	-
10	Delhi (UT)	-	-	-	-	-	-	-	-	-
11	Goa	-	-	-	-	-	-	-	-	-
12	Gujarat	36	39	20,350	1,208	688	852	-	13,494	4,984
13	Haryana	15	23	10,327	90	74	4	-	7,941	2,072
14	Himachal Pradesh	8	8	1,954	-	-	72	-	802	-
15	Jammu & Kashmir	36	49	7,531	159	7	-	-	5,824	-
16	Jharkhand	10	10	7,613	1,516	653	-	-	7,496	-
17	Karnataka	32	34	17,237	-	-	-	-	14,431	2,806
18	Kerala	45	53	20,384	34	476	930	-	19,183	466
19	Lakshadweep (UT)	-	-	-	-	-	-	-	-	-
20	Madhya Pradesh	48	50	13,635	512	98	527	-	12,715	-
21	Maharashtra	84	119	77,885	5,901	1,277	731	-	43,931	15,056
22	Manipur	6	6	2,829	-	7	-	-	2,829	-
23	Meghalaya	2	2	584	228	-	-	-	456	-
24	Mizoram	6	8	1,950	-	-	-	-	1,950	-
25	Nagaland	2	2	2,761	38	81	1,267	-	2,761	-
26	Orissa	35	38	12,742	1,437	322	239	-	11,252	-
27	Puducherry (UT)	1	1	216	72	-	-	-	144	-
28	Punjab	4	5	2,397	56	-	310	-	1,677	376
29	Rajasthan	57	66	36,250	798	34	588	-	22,058	5,210
30	Sikkim	1	1	39	-	-	-	-	39	-
31	Tamil Nadu	93	94	37,715	634	257	138	-	36,763	348
32	Telangana	22	28	11,288	-	-	781	-	1,254	9,022
33	Tripura	5	5	3,115	-	-	-	-	3,115	-
34	Uttar Pradesh	134	159	37,818	5,835	3,307	846	-	19,628	15,320
35	Uttarakhand	18	21	3,262	868	-	367	-	2,533	424
36	West Bengal	81	95	49,435	352	321	-	-	48,169	80
Total		877	1,030	4,51,951	32,448	9,633	14,024	-	3,21,890	81,769
